

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

In pursuance to Delhi High Court Order No.38/DHC/Gaz.-IIB/G-7/VI.E.2(a)/2024 dated 25th October, 2024 regarding posting/transfer in Delhi Judicial Service, the work of criminal cases and executions of Police Stations mentioned in Column No.3 pending in the Judicial Magistrate First Class (Mahila Courts) mentioned in column No.2 are hereby withdrawn and assigned to the newly created Court of Ms. Anamika, Judicial Magistrate First Class (Mahila Court)-06 mentioned in Column No.4, with immediate effect, for disposal in accordance with law :-

S.No.	Name of the Transferor Court	Work withdrawn	Name of the Transferee Court
1	Ms. Shivli Talwar, JMFC (Mahila Court)-01	Police Station :- Mayapuri = 115 Cases	Ms. Anamika, JMFC (Mahila Court)-06 Total Cases = 1018 Cases
2	Ms. Shruti Sharma-II, JMFC (Mahila Court)-02	Police Station :- Mayapuri = 01 Case Mianwali Nagar = 01 case Paschim Vihar West = 01 case	
3	Ms. Akansha Gautam, JMFC (Mahila Court)-04	Police Station :- Mianwali Nagar = 82 cases Paschim Vihar West = 201 cases	
4	Ms. Helly Fur Kaur, JMFC (Mahila Court)-05	Police Station :- Ranhola = 617 cases	

1. The Ahlmad of the transferor Court is directed to send the files duly paginated, indexed and complete in all respect to the transferee Court immediately and shall ensure that the list of transferred cases is displayed outside the Court room with the instructions to the parties to appear before the transferee Court on the date fixed. The Ahlmad of the transferee Court is directed to receive the above said files immediately with proper receiving and records.
2. If there is any cross case of the aforesaid cases, the same shall also be sent to the transferee Court alongwith the main case(s).

Vinod Kumar
(VINOD KUMAR) 26/10/2024

PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

No. 1345/33893-33908 /Cases Transfer/Gaz./PDJ West/2024 Dated, Delhi the 26/10/24

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers Concerned.
4. The Chief Judicial Magistrate, West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
7. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
8. The Reader to the undersigned.
9. The PS to the undersigned.
10. The O/o Chief Judicial Magistrate, West District, Tis Hazari Courts, Delhi.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.
13. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

J. Kumar
26/10/2024
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)